

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**W.P. (PIL) No.51 of 2020**

Dr. Bhim Prabhakar ... .. Petitioner

Versus

State of Jharkhand and others... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner: Mr. Binod Singh, Advocate  
For the Respondents: M/s. Ashok Kumar Yadav, GA-I  
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**Oral Order**  
**04/Dated: 26.06.2020**

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the State, put up on 10.07.2020.

Let the name of Mr. Ashok Kumar Yadav, learned G.A.-I, appear in the cause-list of this case on behalf of the State-respondents henceforth.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**